

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 184 of 2013 & IA No. 253 of 2013**

**Dated :12<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**Bhaskar Shrachi Alloys Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission  
& Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

**ORDER**

At the request of the learned counsel for the parties, post the matter for hearing on **26<sup>th</sup> August, 2014.**

**(Justice Surendra Kumar)  
Judicial Member  
rkt**

**(Rakesh Nath)  
Technical Member**